

SHRI R. S. VIRK DISTRICT JUDGE (RETD.)  
IN THE MATTER OF PACL LTD.

REVISED CAUSE LIST FOR 22/02/2018 (Thursday)

S.No.	File No.	Case Particulars	Purpose
1	241/10	Jogendra (Objection)	Arguments
2	241/11	Sukhma & Krishna (Objection)	Arguments
3	241/12	Rajbeer (Objection)	Arguments
4	241/13	Nakliram (Objection)	Arguments
5	241/14	Sasrbati moorti devi & Godharam (Objection)	Arguments
6	241/15	Pramendra (Objection)	Arguments
7	241/16	Harpal Singh (Objection)	Arguments
8	341	H.S. Sridhar Rao (Objection)	Arguments
9	343	H. Yeshwanth Shenoy (Objection)	Arguments
10	342	A. Ramakrishna (Objection)	Arguments
11	165/1	Hindu Singh	Orders

*R. S. Virk*  
22/2/18